

**GOVERNMENT OF INDIA
MINISTRY OF MINES**

**LOK SABHA
UNSTARRED QUESTION NO. 232
TO BE ANSWERED ON 17TH NOVEMBER, 2016**

REGISTERED AND ILLEGAL MINES

232. SHRI GEORGE BAKER:

Will the Minister of MINES be pleased to state:

- (a) the number of registered working mines in the country, State/UT-wise;
- (b) whether the Government has fixed/ proposes to fix any target for production from these mines, if so, the details thereof along with the achievements made by these mines during each of the last three years and the current year;
- (c) whether the Government has achieved the target set for these mines, if not, the reasons therefor and the steps taken to achieve the same;
- (d) whether certain other mines are also working illegally in addition to the registered mines in the country, if so, the details thereof, State/UT-wise; and
- (e) the action taken by the Government against these illegal working mines?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW AND RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)

(a): As per rule 45 of the Mineral Conservation and Development Rules, 1988, it is mandatory for all miners, traders, stockists, exporters and end-users to register with the Indian Bureau of Mines (**IBM**) (a subordinate office of the Ministry). The state-wise detail of working/Non-working leases registered with IBM in the country is given as **Annexure-I**.

(b) & (c): The production limit is a derivative of the limits prescribed in the approved mining plan, the Environment Clearance and the Mine Development and Production Agreement, as the case may be. Production limits vary from mine to mine; and details in this regard are not maintained centrally.

(d) & (e): Based on the quarterly returns on illegal mining submitted by various state governments to IBM, details of instances of illegal mining reported in various parts of the country and the action taken by State Governments, for the last two years i.e. 2014-15 to 2015-16 are given at **Annexure-II and Annexure-III**.

ANNEXURE-I

Number of working mines as registered with IBM as per rule-45 of MCDR 1988 in the country as on 31.10.2016		
SR. No.	STATE	No. of Leases Registered
1	ANDHRA PRADESH	211
2	ASSAM	3
3	BIHAR	5
4	CHHATTISGARH	101
5	GOA	40
6	GUJARAT	241
7	HIMACHAL PRADESH	18
8	JHARKHAND	85
9	JAMMU KASHMIR	32
10	KARNATAKA	102
11	KERALA	9
12	MADHYA PRADESH	402
13	MAHARASHTRA	81
14	MEGHALYA	13
15	ODISHA	96
16	RAJASTHAN	84
17	TAMILNADU	292
18	TELENGANA	43
19	UTTAR PRADESH	25
20	UTTARAKHAND	3
Total		1886

**ANNEXURE-II
RETURN ON ILLEGAL MINING FOR THE YEAR 2014-15**

Major Minerals

SR. No.	STATE	No. of cases	Quantum of mineral/ Ore excavated / stacked / Transported (in lakh tonnes)	Value of Mineral / Ore (Rs.Lacks)	FIR Lodged (Nos.)	Court Cases Filed (Nos.)	Fine realised (Rs. Lakh)
1	ANDHRA PRADESH	295	0.049	5998.770	0	0	84.36
2	ARUNACHAL PRADESH	0	0.000	0.000	0	0	0.00
3	ASSAM	0	0.000	0.00	0	0	0.00
4	CHHATTISGARH	246	0.038	32.90	0	101	81.39
5	GOA	0	0.000	0.000	0	0	0.00
6	GUJARAT	346	6.536	904.010	1	0	161.25
7	HARYANA	0	0.000	0.000	0	0	0.00
8	JHARKHAND	220	0.096	37.100	186	3	3.96
9	KARNATAKA	211	0.011	29.200	27	18	50.21
10	KERALA	4	0.000	0.800	0	0	1.00
11	MADHYA PRADESH*	106	0.000	16.450	9	105	76.16
12	MAHARASHTRA	0	0.000	0.000	0	0	0.00
13	MIZORAM	0	0.000	0.000	0	0	0.00
14	ODISHA	104	3.117	1327.36	0	0	830.71
15	RAJASTHAN	467	1.406	45.305	181	0	200.23
16	SIKKIM	0	0.000	0.000	0	0	0.00
17	TAMILNADU	5	0.679	9.323	0	0	25.10
18	TELENGANA	29	0.159	40.630	0	0	49.22
19	UTTARPRADESH	0	0.000	0.000	0	0	0.00
Total		2033	12.091	8441.848	404	227	1563.59
Note	Quantity of mineral /ore excavated/stacked/transported given in Cu.mt/other unit	Madhya Pradesh*	368077 cu.mt				
		Goa	20 cu. mt.				

Minor Minerals

SR. No.	STATE	No. of cases	Quantum of mineral/ Ore excavated / stacked / Transported (in lakh tonnes)	Value of Mineral / Ore (Rs.Lacks)	FIR Lodged (Nos.)	Court Cases Filed (Nos.)	Fine realised (Rs. Lakh)
1	ANDHRA PRADESH	9084	53.785	9827.15	0	0	3793.33
2	ARUNACHAL PRADESH	0	0.000	0.00	0	0	0.00
3	ASSAM	0	0.000	0.00	0	0	0.00
4	CHHATTISGARH	4794	8.982	469.50	0	795	542.12
5	GOA	0	0.000	0.00	0	0	0.00
6	GUJARAT	5370	12.480	3130.52	31	6	2174.96
7	HARYANA	5333	5.043	618.800	245	0	1448.52
8	JHARKHAND	942	0.950	126.640	584	88	50.06
9	KARNATAKA	8253	3.147	921.26	273	142	2210.90
10	KERALA	4168	61.706	17343.00	0	0	640.38
11	MADHYA PRADESH*	8067	0.000	5241.83	51	8023	3211.71
12	MAHARASHTRA	32717	0.000	0.00	0	0	6765.86
13	MIZORAM	26	0.010	0.00	1	0	1.051
14	ODISHA	0	0.000	0.00	0	0	0
15	RAJASTHAN	2478	17.320	624.36	316	3	1301.98
16	SIKKIM	0	0.000	0.00	0	0	0.00
17	TAMILNADU	200	50.614	178.27	2334	0	3463.77
18	TELENGANA	3282	4.543	598.49	0	0	750.45
19	UTTARPRADESH	10402	0	671.54	0	0	2677.15
Total		95116	218.58	39751.36	3835	9057	29032.241
Note	Quantity of mineral /ore excavated/stacked/transported given in Cu.mt/other unit	Madhya Pradesh*	830638 cu. mt				
		Goa	00 cu. mt.				

ANNEXURE-III							
RETURN ON ILLEGAL MINING FOR THE YEAR 2015-16							
Major Minerals							
SR. No.	STATE	No. of cases	Quantum of mineral Ore excavated / stacked / Transport (in lakh tonnes)	Value of Mineral / Ore (Rs.Lacks)	FIR Lodged (Nos.)	Court Cases Filed (Nos.)	Fine realised (Rs. Lakh)
1	ANDHRA PRADESH	270	0.052	57.390	0	0	96.24
2	CHHATTISGARH	108	0.015	23.09	0	104	69.94
3	GOA	2	0.000	0.000	0	0	0.00
4	GUJARAT	277	2.337	782.960	3	0	232.90
5	HARYANA	0	0.000	0.000	0	0	0.00
6	JHARKHAND	167	0.010	34.260	79	131	5.00
7	KARNATAKA	221	0.009	8.580	5	4	36.00
8	KERALA	7	0.005	37.970	0	0	1.61
9	MADHYA PRADESH*	86	0.000	45.030	0	86	108.17
10	MAHARASHTRA	0	0.000	0.000	0	0	0.00
11	ODISHA	44	2.009	88.17	0	0	43.68
12	RAJASTHAN	126	0.143	8.790	50	0	51.05
13	SIKKIM	0	0.000	0.000	0	0	0.00
14	TAMILNADU	2	0.645	75.620	1	0	142.53
15	TELENGANA	12	0.002	2.700	0	0	4.87
16	UTTARPRADESH	0	0.000	0.000	0	0	0.00
17	WEST BENGAL	575	0.008	3.770	575	0	0.00
Total		1897	5.235	1168.33	713	325	791.99
Note	Quantity of mineral /ore excavated/stacked/transported given in	Madhya Pradesh*	4450 cu.mt				
		Goa	00 cu. mt.				

Minor Minerals							
SR. No.	STATE	No. of cases	Quantum of mineral Ore excavated / stacked / Transport (in lakh tonnes)	Value of Mineral / Ore (Rs.Lacks)	FIR Lodged (Nos.)	Court Cases Filed (Nos.)	Fine realised (Rs. Lakh)
1	ANDHRA PRADESH	9683	12.946	2607.83	0	0	2809.73
2	CHHATTISGARH	5754	2.388	202.09	0	5722	875.49
3	GOA	0	0.000	0.00	0	0	0.00
4	GUJARAT	6222	20.458	3007.88	81	2	3065.73
5	HARYANA	3912	13.022	304.320	78	0	878.58
6	JHARKHAND	1478	0.471	85.540	517	98	108.07
7	KARNATAKA	8964	5.846	1359.13	218	47	2789.59
8	KERALA	3694	51.265	32137.00	0	0	1364.57
9	MADHYA PRADESH*	13541	0.000	88533.07	0	13420	10897.88
10	MAHARASHTRA	30979	0.000	0.00	36	0	4791.4
11	ODISHA	18	0.105	113.51	0	0	82.62
12	RAJASTHAN	3535	31.014	653.51	374	11	1407.42
13	SIKKIM	0	0.000	0.00	0	0	0.00
14	TAMILNADU	56	5.013	38.08	4015	0	3041.52
15	TELENGANA	6526	20.870	1225.85	0	0	1636.60
16	UTTARPRADESH	11350	0	1216.06	0	0	3529.73
17	WEST BENGAL	0	0	0	0	0	0
Total		105712	163.398	131483.87	5319	19300	37278.93
Note	Quantity of mineral /ore excavated/stacked/tr	Madhya Pradesh*	1730650.50 cu. mt				
		Goa	00 cu. mt.				